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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

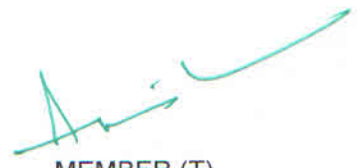
| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------------------|--|
| CP 298/15 | TP 39/17 | Hearing | 433(e) / 433(f) | Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|--|
| 1 | Shrinivas - B.S 9986737388 | Petitioner. |  |
| 2 | Sivaramakrishna 7259799922 | Respondent |  |

Counsel for petitioner is present. Counsel for respondents is present. Registry has raised objections over Form 5 filed by the petitioner. Counsel for petitioner is directed to comply the same. Counsel for petitioner undertakes to serve copy of petition as well Form 5 on the respondent.

List it on 29.08.2017.


MEMBER (J)


MEMBER (T)